NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. Darasimha Vaeman

2. Naviah Vanar. 28/11 Wursel for Conforde Debtor

RAMBUBRAMANIAM RAYA

FOR FINACIAL CREPITOR

Pf. 75

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he has not received the papers. Counsel for the Financial Creditor has given one type set along with the application to the Counsel for the Corporate Debtor in the open Court. Counsel for the Corporate Debtor is directed to file reply within a week's time by giving a copy to the other side. Matter is posted for arguments. Put up on 12.12.2017 at 10.30 A.M.

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